

24/2/88

-1-

DA 406/88

Present 1. Ms Richa Goel, Counsel for
applicant

OA dismissed by chhatrapati
Order in the court today.

B3
KRN
Co/CD

Reach

Handle Mr. S. P. Biswas M(A)

- 2 -

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 406/98

New Delhi, this 24th day of February, 1998

Hon'ble Shri S.P. Biswas, Member (A)

Shri Gumeet Singh
s/o Shri Dayal Singh
1/349, DDA Qr. Kichripur
Kalyanpur, Delhi .. Applicant

(By Advocate Ms. Richa Goel)

versus

Union of India, through

1. Secretary
Dept. of Telecommunication
Sanchar Bhavan, New Delhi

2. Divisional Engineer
Telecommunication Project
Ambala Cantt

3. Assistant Engineer
Telecommunicaton
Coxial Cable Construction
Ambala Cantt., Ambala .. Respondents

ORDER(oral)

Heard. Application is rejected on the ground
of limitation. No costs.

(S.P. Biswas)
Member (A)

/gtv/